NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

(5)

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

TEICATION NUMBER

PETITION NUMBER

: CP/557/IB/2017

NAME OF THE PETITIONER(S)

: R.L. STEELS & ENERGY LTD

NAME OF THE RESPONDENT(S)

: JONAS WOOD HEAD & SONS INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

K.Pfheliak

REPRESENTATION BY WHOM

1. VAWAN JHABAKH

COUNCEL FOR

OPERATIONAL

CLEPITOR

2. (NURU DHANANSAY

COUNSEL POR CORPORAPE

DESTON

ORDER

Counsels for both the parties are present and submitted a communication dated 15.11.2017 that has been made by the Chartered Accountant requesting therein for seeking adjournment for 20 days. At request, time is enlarged with the direction to the Chartered Accountant to submit the report on or before next date of hearing by providing a copy of the same to both the parties. Put up on 21.12.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)

_ S d _ MEMBER (JUDICIAL)

ghk